NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

10(ND) 12

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Zaheer Ahmed Vs. M/s Tasmi Frozen Food Export Pvt Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None.

ORDER

Be listed before the Special bench on 9th February, 2018.

(Deepa Krishan)

Member (T)

(Ina Malhotra)

Member (J)